Dr. Keskar: If a question is tabled I shall be very glad to supply the information.

Shri B. S. Murthy: When some of the recommendations of this Committee are put into force, may I know whether they will come into force with retrospective effect?

Dr. Keskar: The Committee has been asked to furnish us with what they think is the quality of the various news readers. A_{\circ} f said—and I repeat —it is not a statutory or Parliamentary Committee. It is a committee which we have appointed in order to enable us to grade people impartially. And it is not possible for me to say at this state whether we will give them pay a_{S} is decided from the date of the decision or from before. I cannot say it at this stage.

INTERNATIONAL EXHIBITION ON LOW COST HOUSING

*255. Dr. M. M. Das: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the estimated expenditure on the proposed International Exhibition on low cost housing, to be held in January 1954 in New Delhi;

(b) whether the model houses, that will be built, are meant only for private residences or for other purposes also, such as schools, office buildings etc.:

(c) the total number of applications granted for space for building the low cost houses in the exhibition;

(d) the total number of competitors, who have submitted their designs of low cost houses;

(e) the number of foreign concerns and Governments who will take part in the exhibition; and (f) whether all informations regarding the construction of low cost houses, furnished by the exhibition, will be available to the public, in theform of a publication?

The Minister of Works, Housing. and Supply (Sardar Swaran Sin-h): (a) Rs. 9.00,000/- (nine lakhs.)

(b) The model houses will only be of the residential type.

(c) 36 applicants have so far been allotted space for putting up 70 model houses.

(d) 170 designs have been received from 159 competitors.

(e) Fourteen foreign Governments and four foreign concerns are likely to participate

(f) Yes, Sir.

Dr. M. M. Das: May I know whether the firms and individuals who have sent their plans and designs to this exhibition of model houses areentitled to have a patent right over these plans, and designs?

Sardar Swaran Singh: I do not know as to whether they will be entitled to a patent right. I am still to hear about patent for a design of a house. If there is any scientific discovery involved then there can be a patent.

Dr. M. M. Das: May I know whether the plans and designs will beavailable to the public to build houses without any payment or royalty to the designers?

Sardar Swaran Singh: Very much: so, Sir.

Shrimati A. Kale: May I know whether Government will reconsider their decision and have the exhibition in the third week of December so that all Members of Parliament may see it?

Mr. Speaker: Order, order.

Shri K. K. Basu: May I know whether these new model houses will haveall the materials available in India? Sardar Swaran Singh: I hope so, Sir.

TUNGABHADRA PROJECT

•256. Shiri Nanadas: Will the Minister of Irrigation and Power be pleased to state:

(a) the progress of the Tungabhadra Project made so far;

(b) the area that has been brought under irrigation during 1953;

(c) what items of the Project work are still incomplete; and

(d) when the whole **Project** will be completed?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (c). A statement giving the information is laid on the Table of the House. [See Appendix II, annexure No. 17.]

(b) Hyderabad side: So far 4,000 acres are under irrigation; it is likely that another 2,000 acres will be added by the end of the year.

Andhra/Mysore side: Nil.

(d) Dam and Appurtenant Works: 30th June 1954. Erection of spillway gates including grooves and operation bridges—before the flood season of 1955.

Hyderabad side:

Canal.....1956-57

Andhra/Mysore side:

Canal.....June 1954 Power supply.....September 1956

Shri Nanadas: In view of the fact that almost the major portion of the work is completed, may I know whether the work on the Tungabhadra High Level Canal will be taken up? If so, when?

Shri Hathi: Only the constitution of the dam is complete. The canal system is yet to be done.

Shri Nanadas: Am I to understand that the work on the High Level Canal will not be taken up in the near future?

Shri Hathi: That depends after this Project is completed. That may be taken up later on, but not so soon.

Shri Nanadas: May I know when the water will be given up to mile 173?

Shri Hathi: The main canal up to mile 173 is ready, but the distributaries are not ready.

Shri Nanadas: May I know by what time the power development will be completed?

Shri Hathi: 1956, Sir.

Shri B. S. Murthy: May I know the reasons for the water not being available for Andhra and Mysore canals when the Hyderabad canal is irrigating 4.000 acres at present?

Shri Hathi: As 1 said, the canal system is not yet ready, Sir.

SHIP-BUILDING

*258. Shri Jethalal Joshi: Will the Minister of **Production** be pleased to state whether Government have any proposal to reduce the subsidy given to the ship-building yard at Visakhapatnam by reducing the cost of shipbuilding?

The Minister of Production (Shri K. C. Reddy): The proposal of the Hindustan Shipyard Limited for the development of the shipyard, the implementation of which is expected to bring down the cost of construction of ships, is under the consideration of the Government. Certain other measures have been taken already by the Board of Directors in order to bring down the cost.

Shri Jethalal Joshi: May I know if the Government consider it advisable to increase the tonnage of merchant and other shipping as a programme for reducing the incidence of unemployment and, if so, how much tonnage is to be increased this year?